

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

CONTEMPT PETITION NO.170/00005/2020

IN

ORIGINAL APPLICATION NO.170/00181-198/2018

DATED THIS THE 18TH DAY OF AUGUST, 2020

CORAM:

**HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)
(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)**

**HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)
(On video conference from his residence at New Delhi)**

1. P. Chander,
S/o M. Papaiah,
Aged about 53 years,
Working as Mate (SSK),
O/o Garrison Engineer (Maintenance)
Air Force, Jalahalli, Bangalore – 13.

2. S. Mahesh,
S/o Shankarappa,
Aged about 47 years,
Working as Mate (SSK),
O/o Garrison Engineer (Maintenance)
Air Force, Jalahalli, Bangalore – 13.

3. N. Bayalappa,
S/o Narayanappa,
Aged about 52 years,
Working as Mate (SSK),
O/o Garrison Engineer (Maintenance)
Air Force, Jalahalli, Bangalore – 13.

4. G. Krishnaswamy,
S/o V. Gopal,
Aged about 49 years,
Working as Mate (SSK),
O/o Garrison Engineer (Maintenance)

Air Force, Jalahalli, Bangalore – 13.

5. T.S. Mukesh,
S/o Thagaraj,
Aged about 49 years,
Working as Mate (SSK),
O/o Garrison Engineer (Maintenance)
Air Force, Jalahalli, Bangalore – 13.

6. H.S. Srinivas,
S/o late Siddappa,
Aged about 47 years,
Working as Mate (SSK),
O/o Garrison Engineer (Maintenance)
Air Force, Jalahalli, Bangalore – 13.

7. T. Basavaraju
S/o late G. Thannaiah,
Aged about 49 years,
Working as Mate (SSK),
O/o Garrison Engineer (Maintenance)
Air Force, Jalahalli, Bangalore – 13.

8. J. Nagesh,
S/o late Javaraiah,
Aged about 50 years,
Working as Mate (SSK),
O/o Garrison Engineer (Maintenance)
Air Force, Jalahalli, Bangalore – 13.

9. Lokesh,
S/o Poojari,
Aged about 43 years,
Working as Mate (SSK),
O/o Garrison Engineer (Maintenance)
Air Force, Jalahalli, Bangalore – 13.

10. M. Srinivas,
S/o Mallaiah,
Aged about 43 years,
Working as Mate (SSK),
O/o Garrison Engineer (Maintenance)
Air Force, Jalahalli, Bangalore – 13.

11. M. Mahesh,
S/o Mahadevappa,
Aged about 39 years,

Working as Mate (SSK),
O/o Garrison Engineer (Maintenance)
Air Force, Jalahalli, Bangalore – 13.

12. M. Hari Kumar
S/o late P. Muniswamy,
Aged about 47 years,
Working as Mate (SSK),
O/o Garrison Engineer (Maintenance)
Air Force, Jalahalli, Bangalore – 13.

13. N. Manjunath,
S/o late V. Nanjundappa,
Aged about 45 years,
Working as Mate (SSK),
O/o Garrison Engineer (Maintenance)
Air Force, Jalahalli, Bangalore – 13.

14. Arun Pitagi,
S/o late Nemanna
Aged about 34 years,
Working as Mate (SSK),
O/o Garrison Engineer (Maintenance)
Air Force, Jalahalli, Bangalore – 13.

15. M. Chandrashekhar,
S/o late Mayanna,
Aged about 48 years,
Working as Mate (SSK),
O/o Garrison Engineer (Maintenance)
Air Force, Jalahalli, Bangalore – 13.

16. Smt. Shanthamma,
W/o Raju,
Aged about 43 years,
Working as Mate (SSK),
O/o Garrison Engineer (Maintenance)
Air Force, Jalahalli, Bangalore – 13.

17. Smt. Venkatachalamma,
W/o late Dhanapal,
Aged about 49 years,
Working as Mate (SSK),
O/o Garrison Engineer (Maintenance)
Air Force, Jalahalli, Bangalore – 13.

18. Smt. Thangamani
W/o M. Anbu,
Aged about 50 years,
Working as Mate (SSK),
O/o Garrison Engineer (Maintenance)
Air Force, Jalahalli, Bangalore – 13.Petitioners

(By Advocate Shri M. Subramanya Bhat - through video conference)

Vs.

1. Shri Vineeth Modi, SE-IDSE
Commander Works Engineer (AF-North),
Bellary Road, Bangalore - 06Respondent

(By Shri S. Sugumaran, Additional Central Government Counsel - through video conference)

O R D E R (ORAL)
PER: SURESH KUMAR MONGA, MEMBER (J)

In view of the compliance report filed by the respondent, nothing survives in the present Contempt Petition and accordingly the same is hereby dismissed having been rendered infructuous.

2. However, the petitioners shall be at liberty to avail their remedy in accordance with law if still they are aggrieved by the order dated 10.08.2020 passed by the respondent department.
3. Rule of the Court is discharged.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

Annexures referred by the petitioner in CP No. 170/00005/2020

Annexure-C1: Copy of the tabular statement regarding service particulars

Annexure-C2: Copy of the order dated 08.02.2011

Annexure-C3: Copy of the order in OA No. 109/2012 dated 12.12.2012

Annexure-C4: Copy of the order in OA No. 181-198/2018 dated 22.01.2019

Annexure-C5: Copy of the representation dated 25.02.2019

Annexure-C6: Copy of the order in MA No. 268/2019 dated 06.06.2019

Annexure-C7: Copy of the order in MA No. 650/2019 dated 18.10.2019

Annexures referred in reply statement

Document No. 1: Copy of the Ministry of Defence letter dated 30.08.2019

Document No. 2: Copy of the DO letter dated 21.11.2019

Document No. 3: Copy of the letter dated 13.01.2020

Document No. 4: Copy of the letter dated 17.01.2020

Document No. 5: Copy of the letter dated 16.01.2020

Annexures referred in Memorandum of Compliance Report

Document No. 1: Copy of the Special Part II Order dated 10.08.2020
